

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ's): DELHI

ORDER

In view of official exigency, posting & transfer of following Driver is made with immediate effect :-

SN	Name of the driver & EC	From	To
1	Sh. Parveen Kumar S/o Sh. Mir Singh, EC: 10052/11377518	Pool Car Section, Patiala House Courts, New Delhi	Pool Car Section, Tis Hazari Courts, Delhi

Note:

Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.

The abovesaid driver is directed to takeover and handover the charge of vehicle(s) (if any) of their respective vehicle(s) and join their respective place of posting immediately.

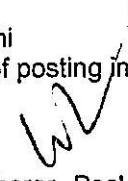
This issues with the approval of Ld. Principal District & Sessions Judge (Hqs), Delhi.


(Naresh Kumar Laka)
Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi.

No. 52799-511 /Pool Cars/T&P/THC/2025 Dated 18.10.2025

Copy forwarded for information and necessary action to:-

- 1 The PS to Ld. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 2 The PS to Ld. Principal District & Sessions Judge (New Delhi District), Patiala House Courts, N. Delhi.
- 3 The A.O., Accounts Branch, District Courts (Central/New Delhi District), Tis Hazari, Patiala House Courts.
- 4 Personal File Admin. Branch III, (Central/New Delhi District), Tis Hazari, Patiala House Courts.
- 5 Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central District)
- 6 The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).
- 7 The Branch Incharge, Pool Car Section, Patiala House Courts, New Delhi
- 8 The Driver concerned with the directions to join their respective place of posting immediately.


Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi